

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
SUPPLEMENTARY CAUSE LIST DATED **01.06.2023** (THURSDAY)
CHENNAI BENCH (**VIRTUAL MODE**)
10:20 AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha,
Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	TA No. 8/2021 (Comp App (AT) (Ins) No. 925/2020)	Shyson Thomas Vs Madhugiri Venkatarayappa Sudharshan & Anr	Mr. S.Vivekananda	Mr. Rajesh Kumar Gautam- R1 & R2

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By the order of Hon'ble Member (J)

(Chennai Bench)

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